

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

110. I.A. 527/2024
In
C.P.(IB)-82(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: ESDEC India Solar Private Limited

VS

Swikriti Renewables Private Ltd (OPC)

Appearances:

For OC : Adv. Navankur Pathak i/b. SaiKrishna & Associates

For CD : Adv. Amit Tungare a/w. Adv. Prathamesh N

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Request was made to pass over the matter. No time left, list on **04.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)